

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/114(KB)2023
IA(I.B.C)/718(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	UCO BANK VS CHANDRA KANT KHEMKA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.] For UCO Bank
Mr. Aditya Goptu, Adv.]

Mr. Shaunak Mitra, Adv.] For the Personal Guarantor
Mr. Aditya Kanodia, Adv.]
Ms. Suparna Sardar, Adv.]

Mr. Rajesh Kumar Agrawal, RP] For the Resolution Professional
Ms. Pooja Agrawal, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Intervenor
Ms. S. Dey, Adv.]

ORDER

1. Learned Counsel/Authorized Representative for the parties present.
2. **IA(I.B.C)/718(KB)2024:**
 - a. Personal Guarantor is directed to file reply affidavit within a period of one week.
 - b. List this matter on **29th April, 2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**